

in 1952, 4.35 million; and our imports were for the 9 months of 1951 from April 1.83 million and 1952, 1.51 million.

Shri M. D. Joshi: What is the cause of the deficient production? Is it that the requisite material is short or is it due to some other cause?

Shri Karmarkar: The tea-chest production is gradually increasing. There is no deficiency. We are trying to reach up to the full requirement.

Shri Aitekar: Which are the countries from which tea-chests are imported into India?

Shri Karmarkar: I should think largely from Finland.

Dr. Suresh Chandra: May I know, Sir, what is the total cost of the imported tea-chests?

Shri Karmarkar: The value during, as I said, 9 months was Rs. 1,25,36,000, and in 1952 it was Rs. 92.25 lakhs.

Dr. M. M. Das: May I know, Sir, to what extent the deterioration of tea exported to foreign countries is due to tea-chests of bad quality manufactured in this country?

Shri Karmarkar: That grievance has now on hold. Our tea-chest quality has definitely improved.

Shrimati Renu Chakravartty: May I know, Sir, what is the landed cost of imported tea-chests and the price at the tea gardens in Assam?

Shri Karmarkar: As I said, the tea-chest imported in 1951 was 1.83 million sets valued at 125 lakhs. I think from that it can be calculated.

Shri T. K. Chaudhuri: May I know, Sir, how the price of imported tea-chests compares with that of those manufactured here?

Shri Karmarkar: I should like to have notice.

Shri Velayudhan: May I know, Sir, whether the Minister is aware that large stocks of tea-chests are lying idle in some of the plywood factories because of no demand and whether the import of large stocks of tea-chests is responsible for this?

Shri Karmarkar: We are not aware of any tea-chests lying idle. They are there usefully. But there are about 2.0 million sets, we understood, with the tea gardens and with the manufacturers it was about 1.5 million sets.

DEVELOPMENT OF COTTAGE INDUSTRIES

*1126. **Shrimati Shakuntala:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government of India have decided to concentrate on the development of certain cottage industries?

(b) If so, what are the industries selected?

(c) What steps are proposed to be taken to ensure their rapid development?

The Minister of Commerce (Shri Karmarkar): (a) to (c). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 4.]

Shri Dhulekar: Have Government prepared any informative books showing the cottage industries which will be concentrated and developed in particular districts or areas.

Shri Karmarkar: A survey has been made in some areas, but there is no detailed information showing district-wise the industries to be developed. The Board which is established for the purpose will go into the matter.

Shri Dhulekar: How many, if any, Finance corporations have been organised as envisaged in the Five-Year Plan and what will be the number of such Corporations in Uttar Pradesh?

Shri Karmarkar: I should like to understand the relevance of that question under this question and then find out the material for the reply.

Mr. Deputy-Speaker: Is there any scheme for a Cottage Industrial Finance Corporation? They want a separate Cottage Industrial Finance Corporation.

Shri Karmarkar: I do not think we have.....

Shri Dhulekar: There is a mention in the Planning Commission's Report.

Mr. Deputy-Speaker: Is such a thing contemplated?

Shri Karmarkar: No, Sir, not immediately.

Shri G. P. Sinha: How many types of the industries which Government propose to develop are power-driven?

Shri Karmarkar: Which of these industries are power-driven?

Mr. Deputy-Speaker: The hon. Minister has got as good an ear as I have.

Shri Karmarkar: I was trying to understand. Some of these industries are power-driven also. The idea is whether they are small-scale or large-scale, and not power-driven or non-power-driven.

Shri G. P. Sinha: In view of the fact that we are going to have cheap electric power.....

Mr. Deputy-Speaker: These are all arguments and suggestions and not eliciting of information. Mr. Chacko.

Shri P. T. Chacko: Do Government intend to encourage the Neem or 'Acani' industry newly started in Madras?

Shri Karmarkar: Neem oil industry?

Mr. Deputy-Speaker: Canning industry?

Shri P. T. Chacko: The 'Nira' industry, newly started in Madras City. (Interruptions).

Mr. Deputy-Speaker: Order, order, if any one speaks at a time, we can follow.

Shri Karmarkar: I am afraid that the 'Nira' industry concerns the Food Ministry and that Ministry may be addressed.

INTERNATIONAL EXHIBITION ON CHEAP HOUSES

*1127. **Shri T. S. A. Chettiar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) when it is proposed to hold the international exhibition on cheap houses, for which nearly nine lakhs are provided in the next year's budget; and

(b) where it is proposed to be held?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) In January 1954.

(b) In Delhi; final decision has not yet been taken about the exact locality but the site where the Railway Exhibition is now being held, is likely to be selected.

Shri T. S. A. Chettiar: May I know, Sir, whether the cheapness of the houses will in a large measure depend on the cheapness of the materials available, and what is the purpose of this exhibition from that point of view?

Sardar Swaran Singh: That is correct, Sir; and those cheap materials will be collected together, produced in the form of a house and shown to people—that this is the cost... (Interruptions).

Shri U. M. Trivedi: On a point of information, Sir. May I know if any hon. members can stand up and talk like that?

■

■ श्री एम० एल० ट्रिवेदी : क्या मैं पूछ सकता हूँ कि इस प्रदर्शनी में संसार के कितने देशों का प्रतिनिधित्व होगा ?

Sardar Swaran Singh: It is premature, yet, Sir, to give the number of the countries that might participate.

Prof. D. C. Sharma: May I know, Sir, if such cheap houses will also be exhibited as can be made use of in small, medium-sized and large villages?

Sardar Swaran Singh: Cheap houses, Sir, cannot be very large in size. Cheap houses of different sizes will be put up and the intention is that they are put up in such a manner and at such a place that they might be utilised for occupation after the exhibition, they are not intended to put up merely as exhibits.

Prof. D. C. Sharma: I am afraid, Sir, the hon. Minister has not.....

Several hon. Members rose—

Mr. Deputy-Speaker: Mr. Achuthan. I won't allow so many questions to be asked on each question.

Shri Achuthan: Am I to put a supplementary or ask the next question, Sir?

Mr. Deputy-Speaker: Next question.

IMPORT OF COCONUT OIL AND COPRA

*1128. **Shri Achuthan:** (a) Will the Minister of Commerce and Industry be pleased to state whether import permits have been issued or quota fixed for importing coconut oil and copra into India for the first 6 months of this year; if so, for how much of what value?

(b) From which countries are the above things generally imported?

(c) Did Government consider the present price level of Indian products before the decision to give import permits or licenses was taken?

(d) What is the estimated quantity for annual requirements in India and how much of it is produced in India?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir. A statement showing the value of licences issued for the January-June, 1953 licensing period upto 27th March, 1953 and